

ITEM NO.11+65

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26589/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001549/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

MAHESH KUMAR GUPTA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS SAMITI LIMITED & ANR.Respondent(s)

(IA No.178935/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.178933/2024-EXEMPTION FROM FILING O.T. and IA No.178928/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.178938/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 26132/2024 (XI)

(IA No.180594/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.180605/2024-APPLICATION FOR SUBSTITUTION and IA No.180606/2024-SETTING ASIDE AN ABATEMENT and IA No.180596/2024-EXEMPTION FROM FILING O.T. and IA No.180599/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.180609/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.180602/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.180608/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT)

Diary No(s). 26561/2024

(IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION

IA No. 183648/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 183674/2024 - EXEMPTION FROM FILING O.T.

IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT)

Date : 27-08-2024 These petitions were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL**

**For Petitioner(s) Mr. Divyadeep Chaturvedi, AOR
Mr. Omkar Shrivastava, Adv.
Mr. Ayush Jain, Adv.
Mr. Ayush Kumar Dubey, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Delay in refiling condoned.**
- 2. Issue notice on the application(s) seeking permission to file Special Leave Petitions, substitution applications & its accompanying applications and on the Special Leave Petitions.**
- 3. Post along with SLP (C) Nos. 14706-14707 of 2024 and connected matters.**
- 4. List all the connected matters for hearing together after three weeks.**

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**